

ITEM NO.4
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1236-1237/2019

SURYA NARAYAN MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 17-06-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr Sarvjit Pratap Singh, Adv.
Ms. Sharmila Upadhyay, AOR

For Respondent(s)

Mr Manish Kumar, Adv.
Ms. Garima Prashad, AOR
Mr. Shakil Ahmed Syed, AOR
Mr. Subhasish Mohanty, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 3 are duly represented.

Await original record from High Court and Trial Court.

Issue D.O. letter again.

List again on 29.7.2020.

RAJIV KALRA
Registrar

HJ